

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 113/11/2019C.P./260/102/2019

O.A./260/394/2018

M.A./260/211/2019

M.A./260/567/2019 P K PRADHAN

-V/S-

A.N. NANDA & ORS. ITEM NO:65 FOR APPLICANTS(S) Adv. : Mr. C. P. Sahani

FOR RESPONDENTS(S) Adv.: Mr. A. K. Mohapatra

Notes of The Registry	Order of The Tribunal				
	<p>Ld. Counsels for the applicant and respondents are present and heard. It is submitted by Ld. Counsel for the applicant that C.P was filed on the basis of interim prayer. But in the meantime, the OA has been disposed of for which he does not want to pursue the C.P.</p> <p>Accordingly, the C.P is dropped and notices issued are discharged.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">pms</td></tr></table>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)	pms	
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